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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/208/2016
NAME OF THE PETITIONER(S) : P. Shanmugam & 6 others
NAME OF THE RESPONDENT(S) : M/s Shanti Electricals Agency Private Limited & 4 others
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

(1) Anant M
T.V.P. Saivihan

Counsel for
Petitioners

T.V.P. Saivihan

REPRESENTATION BY WHOM

ORDER

Counsel for petitioner present. No representation on behalf of respondent. Petitioner's counsel submitted that talks of settlement are under progress and prays time for reporting the outcome of the settlement. Time granted at request. Put up on 01.03.2017 at 10.30 A.M.

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)

K.ANANTHA PADMANABHASWAMY
MEMBER (JUDICIAL)